

SCHEDULE-II
FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
RAJPAL AUTOLINK PRIVATE LIMITED

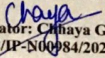
Sl.No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Rajpal Autolink Private Limited
2.	Date of incorporation of corporate debtor	07.10.2011
3.	Authority under which corporate debtor is incorporated/registered	RoC-Gwalior
4.	Corporate Identity No. of corporate debtor	U50100MP2011PTC026888
5.	Address of the registered office and principal office (if any) of corporate debtor	Flat No. 5, Prakash Apartment 5, Palsikar Colony Indore-452007, Madhya Pradesh
6.	Date of closure of Insolvency/Resolution Process	23.04.2021
7.	Liquidation commencement date of corporate debtor	23.04.2021 (Date of receipt of Liquidation Order 27.04.2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Mrs. Chhaya Gupta IBBI/IPA-002/IP-N00984/2020-2021/13133
9.	Address and e-mail of the liquidator, as registered with the Board	1, Bima Nagar,, 202, Almas Dreams Apartment ,Indore-452001, Madhya Pradesh guptachayacs@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	1, Bima Nagar,, 202, Almas Dreams Apartment ,Indore-452001, Madhya Pradesh Email id: liquidation.rapl@gmail.com
11.	Last date for submission of claims	27.05.2021

Notice is hereby given that the National Company Law Tribunal, Indore Bench at Ahmedabad, court 2 has ordered the commencement of liquidation of the Rajpal Autolink Private Limited on 23.04.2021 (Date of receipt of Order 27.04.2021).

The stakeholders of Rajpal Autolink Private Limited are hereby called upon to submit their claims with proof on or before 27.05.2021, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name of liquidator:  Chhaya Gupta
IBBI/IPA-002/IP-N00984/2020-2021/13133
Date: 29.04.2021
Place: Indore, Madhya Pradesh

Now, minor molests minor in Kolar area

BHOPAL: A minor girl was molested in her home on Monday. The girl was alone when the accused, also a minor, entered her home and held her. He forced her until she screamed, after which he fled. The incident occurred in the Damkheda area of Kolar. The 16-year-old girl told the police that she was at home on the day. Both her parents had gone to Tikamgarh, while her brother had gone out for work. She said the accused, Karan Sahu, entered the house and grabbed her.

MADHYA PRADESH 5

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THURSDAY | APRIL 29, 2021 | INDORE

Covid patients with mediclaim are being fooled by hospitals and cos

Health insurance companies are rejecting inflated bills of hospitals

OUR STAFF REPORTER
BHOPAL

Black marketing of medicines, oxygen, Remdesivir has created tussle between impaneled hospitals and health insurance companies depriving cashless treatment of Covid patients.

Health insurance companies and private hospital blame each other for denying cashless treatment of patients. Private hospitals have started denying cashless treatment to health insurance policy holders.

According to health insurance companies, if Remdesivir is bought for Rs 36,000 instead of Rs 2000, how can they pay the bill? Under such circumstances, Covid patients have no other option but to foot the hospitals bills at their own even after being policy holders.

Dr Subodh Varseny, Sidhanta Hospital, said, "Oxygen and medicine rates have increased three to four times now. Therefore, the medical bill also increased. But health insurance companies hardly pay 50 per cent of the hospital bills and how can it will be a cashless treatment. Health insurance companies are playing foul game with the policy holding Covid patients."

LN Sharma, a health in-



Cases rising because of patients' relatives

PROTOCOLS NOT BEING FOLLOWED IN MANY HOSPITALS

OUR STAFF REPORTER
BHOPAL

The corona curfew has failed to arrest the virus which has almost swallowed up the state. Rather than declining, the number of cases is shooting up every day. The positivity rate has gone up to more than 30% in Vidisha, Neemuch, Damoh, Tikamgarh, Datia, Shivpuri and Singrauli. In Bhopal, the positivity rate was more than 30% only two days ago, and, till today, the positivity rate is more than 25% in the state capital.

A few hospitals and a few relatives of the patients are blamed for the rising



number of cases, as they are not reportedly following the corona protocols. According to Covid-19 guidelines, the relatives cannot go to hospitals to meet the patients. Besides, nobody is allowed to meet a corona patient without wearing a PPE kit.

In the first wave of the pandemic, corona protocols were strictly followed. In the second wave of the

pandemic, the smaller hospitals are also admitting corona patients and treating them. In these hospitals, the kin meet the patients, and, in process, they come into contact with many other people. As a result of such contact, the virus is spreading faster than it was doing last year.

This is one of the main reasons for the spread of the disease. The patients' relatives, who visit the district and the private hospitals, also fall prey to the virus. When they return to the village, they pass on the infection to other people.

Dr SP Dubey says the spread of infection among the patients' relatives is one of the major reasons for the rising number of cases. He says that the kin have begun to meet the patients, whereas, other than doctors and nurses, nobody is allowed to meet a corona patient.

Director of AIIMS Dr Sarman Singh has said it is a social disease which can be controlled only by maintaining social distancing norms. Dr Singh says the relatives of the patients should be more cautious so that it does not spread to others.

Earlier, the Oxygen Express reached Mandideep—after covering Jharsuguda, Bilaspur, New

for Rs 5 lakh, the hospital make bill pay that bill? Then, private hospitals forces patients to clear the bills and then deal with health insurance companies."

Three cities take a deep breath as Oxygen Express delivers tankers

A tanker was unloaded at Bhedaghat, in Jabalpur, while three tankers were unloaded at Makronia, in Sagar, and two were unloaded at Mandideep, in Bhopal

OUR STAFF REPORTER
BHOPAL



With this consignment of oxygen tankers being delivered with such promptness, the health department has got much-needed relief

Katni, Jabalpur and Sagar. A Green Corridor has been constituted for the fast transportation of the oxygen tankers. Special ramps were prepared at Bhedaghat, Makronia and Mandideep for loading and unloading the tankers.

However, Bhopal has a high demand of oxygen, so the two tankers are supposed to cater to the needs of private—as well as public—hospitals. It will be an extra support. BHEL is already supplying oxygen cylinders to the hospitals in the city.

According to doctors, if the Oxygen Express continues to transport oxygen tankers in a similar fashion, it will soon solve the oxygen crisis in the pub-

lic—as well as private—hospitals. Two oxygen tankers will give a back-up of three to four days in the state capital. Such an initiative should have been taken earlier and the chaos that had prevailed over the past two weeks or so would not have occurred in the private hospitals.

ACUTE CRISIS OVER THE PAST FORTNIGHT

For the past fortnight, the state capital has been facing an acute crisis of oxygen and the private hospitals had stopped admitting Covid patients to the full capacity of oxygen-supported beds, since they had been rendered useless due to the lack of oxygen.

Union power secretary to state...

'Arrange for special vaccination drive for our power employees'

Special vaccination drive for power employees likely to begin soon in MP

OUR STAFF REPORTER
BHOPAL

A special vaccination drive for power employees is likely to begin soon in Madhya Pradesh after Union power secretary Alok Kumar's letter to the chief secretary. The Union secretary has requested chief secretaries of all states to arrange for—and facilitate—a special vaccination drive on a priority basis for all those working

for power utilities, including those working on contract basis.

Employees of the power department are working round the clock to ensure uninterrupted power supply and their safety should be ensured, Kumar said. The Union power secretary has suggested that it could be done by organising mass vaccination camps at appropriate locations to cover all the personnel working for power utilities to protect them from getting infected with the virus.

Earlier, the All-India Power Engineers' Federation (AIPF), a national-level body representing power engineers, had written to the Union government to treat electricity employees as frontline workers as they were working round the clock during the pandemic and maintaining uninterrupted power supply. In its letter, the AIPF brought to the Centre's notice that thousands of power sector employees were already affected with Covid and hundreds of them had

already succumbed to the virus. The present surge in Covid would require uninterrupted power supply to the hospitals, isolation centres, oxygen-producing units and other facilities linked to the treatment of Covid patients.

A senior official of the power company said that the proposal had been sent to the health department and the drive would begin soon. "A large number of power employees have been vaccinated at the camps nearby, but, still, a special drive will be carried out to cover everyone," said the official.

Considering the advice given by the Union government, the state government should immediately organise vaccination camps for all the employees of the power department, including regular, contract and outsourced. This would ensure uninterrupted supply of power at this time of calamity, said a retired chief engineer of the Madhya Pradesh Power Generating Company, Rajendra Agarwal.

BATTLE AGAINST CORONA CONTINUES...

Infected while ferrying Yamraj during C-awareness campaign

Awareness warriors continued to carry the message among the people despite their member getting afflicted

OUR STAFF REPORTER
BHOPAL

About half a dozen members of the Search and Research Society team that were engaged in a Covid Awareness Campaign continued to carry the message among the people despite their member getting afflicted. The infected member was immediately isolated, the other team members got tested—but the campaign continued

as it was getting a good response.

"Our team comprised six members, but used to keep four members in reserve to handle unforeseen circumstances," said Monika Jain, convener of Search and Research Society. "The team had an Awareness Rath with video and audio messages, besides Yamraj and his team, to convey the message to people about how lethal the new virus is. As our team had direct interaction with the people, we could easily convince them, besides answering general queries," added Jain.

"The team was made up of young college-going students. Our coordinator, Mohammad Wajid, was the first to be detected



Covid-positive. He used to bring our Yamraj—played by Harsh—from his home and drop him off again. It was understood that Harsh was positive, but he recovered fast while Wajid had to be admitted to hospital. Even Wajid, who tested

positive on April 15, recovered, but his family members, including his wife, Asifa, and father, Iliyas, got infected.

"We had double responsibility in such a situation. Considering the response we were getting from our awareness cam-

paign, we continued with it. On the other hand, we had to take care of the family members of the afflicted ones, as well," says the convener of the team.

The awareness campaign that started on March 27 continued till the corona curfew was im-

posed later in April.

"However, despite all the problems and challenges we faced on the ground after being infected, our team is contented as we were successful in drawing hundreds of people out of their homes to the vaccination centres," said Harsh, the Yamraj.

"In the beginning, people used to mock at Yamraj, who gave a warning to them, but, when they were explained about the deadly virus, they got convinced and adopted safety measures and walked to the nearest vaccination centre. We provided them the address of the nearest vaccination centre, as well," added Harsh.

Sarv Dharm Sadbhavna Manch holds prayer to eradicate corona

BHOPAL: Members of Sarv Dharm Sadbhavna Manch held an online prayer session to get rid of coronavirus from earth and provide reprieve to all.

Convener of Sarv Dharm Sadbhavna Manch, Bishop Anand Muttungal, said that representatives from all faith were invited through online and held a prayer session. Clerics of different faiths prayed to free earth from the deadly virus and bring back happiness in this world.

Those addressed the online session include Shakyaputra Bhante Sagar, Haji Mohammad Harun, Manoj Jain, Mahendra Sharma and others.

LOCKDOWN BLUES: Liquor black marketing on the rise

OUR STAFF REPORTER
BHOPAL

The black marketing of liquor has shot up by over four per cent during the lockdown. The black marketers are selling liquor at as high as three times of the actual cost to the eitchlers. They supply liquor only to their friends or acquaintances and thus they aren't easily traced.

Police on Tuesday arrested some youths who smuggle liquor from other districts or states. They use public transport to bring liquor to Bhopal, police said. Hanumanganj police arrested eight persons in connection with illegal sale of liquor on Tuesday. The accused had brought the liquor from

Boozers are charged three times higher than actual price

Haryana hiding the bottles in luggage. They told police that they bring liquor to sell at high price here during the lockdown. Cases have also been registered in TT Nagar, Parwalla, Kolar and Piplani police stations for illegal supply of liquor.

The smugglers brought country-made liquor from Sehore and branded liquor from Haryana or Delhi.

Police said the accused arrested in the case have no such crime record and only for making quick money, they started

supplying liquor illegally.

The excise department is also carrying out searches and they had destroyed illegal Mahua on Monday and Tuesday. Assistant excise officer Sajendra Mori said they are taking prompt action against such illegal transportation of liquor. Black marketing of the liquor has increased during the lockdown, he said.

The accused develop network through their friends and there is no online transaction. The cops can only take action when they get information.

Groom returning from his wedding dies in accident

OUR STAFF REPORTER
BHOPAL

A man, who was returning after his wedding, was killed and six others, including minors, sustained injuries after their car collided with a milk tanker on Tuesday night.

The deceased, Narendra Soni, was driving the car that met with the accident near Bilkhiria at night. The police rushed to the scene, brought out the victims and sent them to hospital, where Narendra was declared dead.

Soni was returning after his second marriage in Bihar in the car. As they reached near the Irshad farmhouse around 9 o'clock in the night, the car collided head on with a container of Saurabh Milk.

The collision led to a blast-like sound and all the victims were left injured. The police had to break open the car to bring them out. SHO Umesh Singh Chauhan said the baraat had left Patna in Bihar on Monday evening and they reached Bhopal by 9 pm. It appeared that they had hardly slept during the travel and it was likely that the driver had dozed off, the SHO said.

Name Change Notice

It is informed to the general public that previously my name was **ANITA SHARMA D/O Nand Kishor Sharma** which has now changed to **ANAAYA SHARMA UPMANYU W/O Vishwas Upmanyu**. From now onwards I shall known, called and written by this name only.

ANAAYA SHARMA UPMANYU
709, Gokul Residency, 8/2, Race Course Road, Indore-452003 (M.P.)

CANCELLATION NOTICE

This is to notify that the advertisement published on 09 April 2021 in Free Press which was issued by Bank of India, Zonal Office under title "Sale Notice of Immovable Property". In which the sale of property through e-auction proposed date was 30 April 2021. Due to order of Honorable High Court, M.P., above mentioned notice is cancelled till further notice.

Authorised Officer
Bank of India, Zonal Office, Indore

SCHEDULE II FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)	
FOR THE ATTENTION OF THE STAKEHOLDERS OF RAJPAL AUTOLINK PRIVATE LIMITED	
Sl.No/PARTICULARS	DETAILS
1. Name of Corporate Debtor	Rajpal Autolink Private Limited
2. Date of Incorporation of Corporate Debtor	07.10.2011
3. Authority under which corporate debtor is incorporated/registered	ROC-Gwalior
4. Corporate Identity No./Limited Liability Identification No. of Corporate Debtor	U50100MP2011PTC025888
5. Address of the Registered Office or Principal Office (if any) of Corporate Debtor	Flat No. 5, Prakash Apartment 5, Paliskar Colony Indore-452007, Madhya Pradesh
6. Date of closure of Insolvency Resolution Process.	23.04.2021
7. Liquidation commencement date of Corporate Debtor	23.04.2021 (Date of receipt of Liquidation Order 27.04.2021)
8. Name and Registration number of the insolvency professional acting as liquidator	Mrs. Chhaya Gupta IBBI/PA-002/PA-N00984/2020-2021/13133
9. Address and e-mail of the liquidator, as registered with the board.	1.Bima Nagar, 202 Almas Dreams Apartment, Indore-452001, Madhya Pradesh suptachayacs@gmail.com
10. Address and e-mail to be used for correspondence with the liquidator	1.Bima Nagar, 202 Almas Dreams Apartment, Indore-452001, Madhya Pradesh Email id: liquidation.rajpal@gmail.com
11. Last date for submission of claims.	27.05.2021
Notice is hereby given that the National Company Law Tribunal, Indore Bench at Ahmedabad, court 2 has ordered the commencement of liquidation of the Rajpal Autolink Private Limited on 23.04.2021. (Date of receipt of Order 27.04.2021).	
The stakeholders of Rajpal Autolink Private Limited are hereby called upon to submit their claims with proof on or before 27.05.2021, to the liquidator at the address mentioned against item No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.	
Name of liquidator: Chhaya Gupta IBBI/PA-002/PA-N00984/2020-2021/13133 Date: 29.04.2021 Place: Indore, Madhya Pradesh Relevant forms for submission of claims may be downloaded from https://ibbi.gov.in/home/downloads Form C-Operational Creditors, Form D- Financial Creditors, Form E-Workman/ Employee, Form F- authorized representative of Workman/ Employee, Form G-other stakeholders.	

